

## THE SCHEDULE

[See sections 2(g) and 27]

### PART 1

1. Employment in any wollen carpet making or shawl weaving establishment.
2. Employment in any rice mill, flour mill or *dal* mill.
3. Employment in any tobacco (including *bidi* making) manufactory.
4. Employment in any plantation, that is to say, any estate which is maintained for the purpose of growing cinchona, rubber, tea or coffee.
5. Employment in any oil mill.
6. Employment under any local authority
- <sup>1</sup>[7. Employment on the construction or maintenance of roads or in building operations.]
8. Employment in stone breaking or stone crushing.
9. Employment in any lac manufactory.
10. Employment in any mica works.
11. Employment in public motor transport.
12. Employment in tanneries and leather manufactory.
  - <sup>2</sup>[Employment in gypsum mines.  
Employment in barytes mines.  
Employment in bauxite mines.]
  - <sup>3</sup>[Employment in manganese mines.]
  - <sup>4</sup>[Employment in the maintenance of buildings and employment in the construction and maintenance of runways.]
  - <sup>5</sup>[Employment in China Clay mines.  
Employment in Kyanite mines.]
  - <sup>6</sup>[Employment in Copper mines.]
  - <sup>7</sup>[Employment in clay mines covered under the Mines Act, 1952 (35 of 1952).]
  - <sup>8</sup>[Employment in magnesite mines covered under the Mines Act, 1952 (35 of 1952).]
  - <sup>9</sup>[Employment in white clay mines.]
  - <sup>10</sup>[Employment in stone mines.]
  - <sup>11</sup>[Employment in steatite (including the mines producing Seapstone and Tale).]
  - <sup>12</sup>[Employment in Ochre Mines.]
  - <sup>13</sup>[Employment in Asbestos mines.]

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1. Subs. by Act 30 of 1957, s. 18, for item No. 7.  
2. Ins. by notification No. S.O. 3760, dated 4th December, 1962.  
3. Ins. by notification No. S.O. 3760, dated 30th October, 1962.  
4. Ins. by notification No. S.O. 1987, dated 30th May, 1968.  
5. Ins. by notification No. S.O. 586, dated 5th February, 1970.  
6. Ins. by notification No. S.O. 795, dated 13th February, 1970.  
7. Ins. by notification No. S.O. 796, dated 18th February, 1970.  
8. Ins. by notification No. S.O. 2357, dated 1st July, 1970.  
9. Ins. by notification No. S.O. 3896, dated the 3rd September, 1971.  
10. Ins. by notification No. S.O. 3898, dated 15th September, 1971.  
11. Ins. by notification No. S.O. 2972, dated 1st July, 1972.  
12. Ins. by notification No. S.O. 2973, dated 1st July, 1972.  
13. Ins. by notification No. S.O. 2974, dated 6th July, 1972.

- <sup>1</sup>[Employment in Fire Clay mines.]  
<sup>2</sup>[Employment in Chromite mines.]  
<sup>3</sup>[Employment in quartzite mines.  
Employment in quartz mines.  
Employment in silica mines.]  
<sup>4</sup>[Employment in graphic mines.]  
<sup>5</sup>[Employment in feldspar mines.]  
<sup>6</sup>[Employment in laterite mines.]  
<sup>7</sup>[Employment in dolomite mines.]  
<sup>8</sup>[Employment in redoxide mines.]  
<sup>9</sup>[Employment in wolfram mines.]  
<sup>10</sup>[Employment in iron ore mines.]  
<sup>11</sup>[Employment in granite mines.]

## PART II

1. Employment in agriculture, that is to say, in any form of farming, including the cultivation and tillage of the soil, dairy farming, the production, cultivation, growing and harvesting of any agricultural or horticultural commodity, the raising of live-stock, bees or poultry, and any practice performed by a farmer or on a farm as incidental to or in conjunction with farm operations (including any forestry or timbering operations and the preparation for market and delivery to storage or to market or to carriage for transportation to market of farm produce).

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1. Ins. by notification No. S.O. 1587, dated 24th May, 1973.  
2. Ins. by notification No. S.O. 2311, dated 3rd July, 1975.  
3. Ins. by notification No. S.O. 4030, dated 4th February, 1976.  
4. Ins. by notification No. S.O. 558, dated 29th January, 1977.  
5. Ins. by notification No. S.O. 1823, dated 14th June, 1978.  
6. Ins. by notification No. S.O. 2945, dated 22nd September, 1978.  
7. Ins. by notification No. S.O. 2950, dated 25th September, 1978.  
8. Ins. by notification No. S.O. 3248, dated 26th October, 1978.  
9. Ins. by notification No. S.O. 3671, dated 7th December, 1978.  
10. Ins. by notification No. S.O. 1757, dated 16th June, 1980.  
11. Ins. by notification No. S.O. 2473, dated 3rd September, 1980.